

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M.**

CP (IB)/24/GB/2019, IA (IBC) No.93/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	North Eastern Development Finance Corporation Ltd.(Nedfil) -Vs- Amit Pareek, RP 2.Punjab National Bank
Under Section	60(5) of IBC, 2016

For Petitioner (s) : Mr. Subrata Dutta, Adv.

For Respondent (s) : Mr. Amit Pareek,RP.

**ORDER**

Ld. Counsel Mr.S.Dutta appears on behalf of the applicant i.e. North Eastern Development Finance Corporation Ltd. Respondent RP, Mr. Amit Pareek is present in person. In view of certain power supply and connectivity related issues, the matter could not be taken up for hearing.

Matter is adjourned to **04.10.2023**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**P. Mohan Raj  
Member (Judicial)**